File No.-P-24025/3/2022-IPR-II-Part-2

Government of India

Ministry of Commerce & Industry

Department for Promotion of Industry and Internal Trade

IPR-Negotiations & Cooperation Section

Vanijya Bhawan, New Delhi.
Dated: 08 July, 2023

DEPUTATION ORDER

Sanction of the President is hereby accorded to the foreign deputation of the following officials for participating in the Round-11 of Negotiations on IPR-track under India-UK Free Trade Agreement at London, UK from 10th to 13th July, 2023 (excluding travel time)-

- i. Prof. (Dr.) Unnat P. Pandit, CGPDTM, O/o CGPDTM
- ii. Shri Karan Thapar, Director, DPIIT
- iii. Shri Sukhdeep Singh, Deputy Controller of Patents & Designs, O/o CGPDTM
- 2. The tour of the officials will commence on the date of departure and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any. In this respect, it is mentioned that Officials from O/o CGPDTM named at point no. (i) and (iii) shall also be attending the WIPO General Assembly from 6th to 9th July, 2023 and on 14th July, 2023 in furtherance to Deputation Order P-24039/143/2023-CIPAM dated 5th July, 2023. In case of Prof. Unnat P. Pandit, he shall be traveling from Geneva to London for attending the UK FTA negotiations and back to Geneva for attending the remaining sessions of General Assembly. While Shri Sukhdeep Singh shall be coming back to New Delhi from Geneva and then proceed for London to take part in the UK FTA negotiation and will come back to New Delhi directly after attending negotiation in London.

3. The above-mentioned participants would be entitled to the following:

Air fare	As per entitled class
Airport tax (If any)	As per the actuals
Daily allowances	As admissible
Hotel accommodation	As per entitlement
Contingency	As per norms
Local Transport (including airport drop and	As per norms
pickup)	
Mobile phone	As per entitlement as per Para 5 of
	M/o Finance's O.M. dated 26.03.2018
Excess Baggage	As per norms
Business Centre Facilities	On actual basis

- 4. During the period of deputation, the officers will draw their pay and allowances in the existing capacity. The expenditure on their pay and allowances will be debitable to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange.
- 5. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.
- 6. The cost on travel, DSA, hotel accommodation in respect of the aforesaid officials will be borne by Government of India during the period of their deputation. This sanction will be treated as an authority for the payment.
- 7. The officer will furnish a report on his visit after return from abroad.
- 8. All expenses towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage, lodging, DSA etc. in case of **Prof. (Dr.) Unnat P. Pandit and Shri Sukhdeep Singh** will be debitable to the Major Head- 3475, Minor Head-00.102, Office of CGPDTM and GIR- 11.01, FTE 12 under Demand No. 11 of the DPIIT for the year 2023-24. In case of **Shri Karan Thapar**, expenditure shall be debitable to the Major Head 2852.80.104.01.01.12— SIP-FTE under Demand No. 11 of the DPIIT for the year 2023-24.
- 9. This issues with the concurrence of AS&FA vide Note No. 42 dated 07.07.2023 of File No. P-24025/3/2022-IPR-II-Part-2 (E-178122)

(Deepak Kumar)
Assistant Director

To,

Copy to:

- 1. The Head of Chancery, Indian High Commission, London, (hoc.london@mea.gov.in/protocol1.london@mea.gov.in)
- 2. The Joint Secretary (Europe West), MEA, Jawaharlal Nehru Bhawan.
- 3. The Joint Secretary/Chief Negotiator, FT-Europe, DoC
- 4. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate.
- 5. The Chief Controller of Accounts, DPIIT, Udyog Bhavan, New Delhi.
- 6. Prof. (Dr.) Unnat P. Pandit, CGPDTM
- 7. Shri Karan Thapar, Director (IPR-Negotiation), DPIIT
- 8. Shri Sukhdeep Singh, Deputy Controller of Patents & Designs, O/o CGPDTM
- 9. PSO to SIIT/ Sr. PPS to JS(HP)/PS to Dir.(KT).
- 10. Establishment-I, Vanijya Bhawan, New Delhi.
- 11. Fin-II Section for uploading in FVMS/Protocol Section//Guard File